



# HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Un-Starred Questions

**26th February 2024**

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Total Question - 31

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**To Construct Public Toilets**

**81 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct public toilets in the markets of Kalka and Pinjore towns for public use; if so, the time by which such public toilets are likely to be constructed in the above said towns; and

b) the number of public toilets constructed in the abovesaid towns during the last 10 years?

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**Issue of Fire Safety NOC**

**82 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Health Minister be pleased to state whether NOC for fire safety has

been taken by the Government hospitals of Kalka, Barwala, Pinjore and Raipur Rani; if so, the dates on which applications for issuing of fire safety NOC were submitted in regard to abovesaid hospitals?

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### **To Start Transportation on By-Pass**

**83 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Deputy Chief Minister be pleased to state the time by which the construction work of the Sukhomajri by pass is likely to be completed togetherwith the time by which the abovesaid by pass is likely to be opened for transportation?

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### **To Set up Power Sub-Division**

**84 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Energy Minister be pleased to state whether it is a fact that an announcement to set up power sub division in the Amravti Enclave, Panchkula was made by the Government in the year 2021; if so, the time by which above said sub division is likely to be set up?

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### **To Provide Outlet on Expressway**

**85 Ch. AFTAB AHMED (Nuh):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that an assurance was given by the Government to provide outlet at Jaisingh pur Ujina on Mumbai Expressway to the people of Nuh, Palwal and Gurugram District moving towards Alwar;

b) whether the said assurance has been fulfilled; if not, the reasons thereof togetherwith the details thereof; and

c) the reasons for not providing an outlet/Inlet for Marora, Khanpur, Nagina on Delhi Mumbai expressway togetherwith the details thereof?

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**To Complete the Project of Mewat Feeder Canal and Gurugram Water Services Canal**

**86 Ch. AFTAB AHMED (Nuh):**

Will the Chief Minister be pleased to state:-

a) the details of the progress report of present works of the project of Mewat feeder canal and Gurugram water service canal for supplying water to the Mewat area by the Government;

b) whether the time period has been fixed by the Government for the completion of the work of the project of Mewat feeder canal and Gurugram water services canal ; if so, the time by which the water for Mewat area is likely to be supplied; and

c) the quantity of water likely to be made available for Mewat area after the completion of the work of said project ?

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**Number of Students in Aarohi Model Schools**

**87 Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state:-

a) the number of students studying in the Aarohi Model Schools of District Nuh from the year 2017 to 2024 and the number of teachers working in those schools alongwith the details thereof; and

b) the details of the result of the students studying in the Aarohi Model School of district Nuh from the year 2017 to 2023.

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**Number of Sanctioned Posts of Teachers**

**88 Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state:-

a) the number of teachers recruited by the Government from 1 January, 2015 to 1 January, 2024 in Mewat Cadre togetherwith the subject-wise details thereof ; and

b) the number of Sanctioned posts of JBT, TGT, ESHM and other teachers in Mewat Cadre togetherwith the number of regular teachers, guest teachers and teachers recruited under the Haryana Kaushal Rojgar Nigam working in Mewat cadre alongwith the complete details thereof?

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### **Number of Registered Criminal Incidents**

**89 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Home Minister be pleased to state:-

a) the year wise and district wise number of following natures of criminal offences registered by the Government from November, 2019 to January, 2024 in the State;

i) molestation with girls/women;

ii) rape;

iii) looting and arson;

iv) theft;

v) highway robbery;

vi) murder;

vii) vehicle crime/vehicle theft;

viii) chain snatching;

ix) ransom;

x) honor killing;

xii) fraud and other crimes;

b) the time period in which the abovesaid all registered criminal incidents are likely to be solved togetherwith the year wise and district wise details thereof;

c) whether the Government failed to prevent the abovesaid incidents; if not, the reasons for which the criminal incidents have been increased togetherwith the details thereof; and

d) the reasons for delay in solving the abovesaid registered criminal incidents togetherwith the details thereof?

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#### **Number of Registered Cases Regarding Sale of Liquor**

90 **Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Home Minister be pleased to state:-

a) the district wise number of cases registered by the Government regarding sale of illicit and spurious liquor in the State from November, 2019 to January, 2024 togetherwith the details thereof;

b) the district wise number of casualties caused due to sale of illicit and spurious liquor during the abovesaid time period togetherwith the details thereof;

c) the action taken by the Government on the first information report registered in each district upon the sale of illicit and spurious liquor during the said time period in the State from January, 2014 togetherwith the present status thereof; and

d) the action taken by the Government to prevent the abovesaid incidents so far togetherwith the details thereof?

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## **Number of Registered Incidents of Illegal Sand Mining Scam**

**91 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Mines and Geology Minister be pleased to state:-

a) the year wise number of incidents registered by the Government regarding illegal sand mining scam in Dadam, Tauru, Nuh, Narnaul and Bhiwani area from November 2019 to January, 2024 togetherwith the details thereof; and

b) the action taken on the first information report registered in the said scam so far togetherwith the present status thereof?

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## **Details Regarding Visit of IPS Officers to Israel**

**92 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Home Minister be pleased to state:-

a) whether it is a fact that a delegation of IPS Officers had visited Israel in the year 2018; and

b) if so, provide the copy of the report prepared by the officers in regard to the abovesaid tour ?

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## **The Details of Fraud and Corruption in Plots under Oustees Quota**

**93 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that a complaint was given by the Shri Gian Chand Gupta, MLA in the year 2016 about the fraud and corruption in the allotment of 13 plots under the Oustees quota on dated 08.09.2015 in Panchkula city; if so, the details of the action taken after receiving the complaint in this regard;

b) whether it is a fact that the Hon'ble Chief Minister has recommended the abovesaid complaint to be investigated from the CBI; if so, the date/the basis on which the said recommendation was made togetherwith the details of the result of the said investigation; and

c) whether any recommendation to conduct the enquiry from other agency was made by the Chief Minister after the earlier recommendation of conducting the enquiry from C.B.I; if so, the details of the action taken in this regard ?

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### **To Bring Back the Dead Body of Youth**

**94 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether any policy has been formulated by the Government to bring back the dead body of those youth who go to abroad on donkey route and died there; and

b) if not, the time by which the said policy is likely to be formulated?

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### **To Connect Faridabad to Gurugram through Metro**

**95 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that Faridabad is to be connected to Gurugram through the Metro train in which there is a station Pyali Chowk; if so, the present status of the said project;

b) the extent of amount likely to be incurred on the said project togetherwith the details of the provision made in Budget so far; and

c) the time by which the said project is likely to be started togetherwith the details thereof and the copy of D.P.R?

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## **The Details of Renewable Energy Production**

**96 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Energy Minister be pleased to state the year wise renewable energy purchase obligation and the actual energy purchased in the State for the last five years togetherwith the renewable energy production targets set by the Government and the renewable energy produced during the last five years in the State?

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### **Regarding State Audit**

**97 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the following information regarding Department of State Audit:

- a) the date of formation;
- b) the structural hierarchy;
- c) the sanctioned strength of posts and positions filled;
- d) the departments and institutions intended to be covered for audit; and
- e) the department and institutions which are being audited at present ?

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### **To Regularize Unauthorized Colonies**

**98 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the steps taken by the Government to ease the conditions for approval of unauthorized colonies ; togetherwith the details thereof; and
- b) the district wise and year wise number of colonies approved (license issued) and the district wise number of unauthorized colonies regularized in the last five years?

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### **The Details of Prahari Scheme**



99 **Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the following details regarding 'Prahari' Scheme :-

- a) the district wise number of persons above the age of 80 years;
- b) the number of Government servants and their rank who have been assigned the duty to visit the elderly once every two months;
- c) the number of elderly persons who have been visited personally by the Government servants and their frequency; and
- d) whether any data has been collected by the Government regarding the requirements/needs of the elderly persons above the age of 80 years?

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#### **To Solve the Problem of Stagnant Water**

100 **Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Development & Panchayats Minister be pleased to state:-

- a) whether it is a fact that there is problem of stagnant water in the ponds of villages of Gohana Assembly Constituency ; if so, the village wise details thereof; and
- b) whether there is any proposal under consideration of the Government to solve the problem of abovesaid ponds; if so, the time by which the abovesaid problem is likely to be solved?

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#### **To Repair the Roads**

101 **Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Deputy Chief Minister be pleased to state whether it is a fact the roads from Pinana to Tihar Malik, Juan to Machhari, Bohla to Rolad, Dodwa to Bohla, Lath to Bidhal and Lath to Bali Brahmanan are in bad condition; if so, the time by which these are likely to be repaired?

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#### **Increase in Crime Against Women**

102 **Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Home Minister be pleased to state whether the rate of the crime against women i.e murder, kidnapping, dowry death, etc have been increased or decreased in State since April,2020 upto 31.01.2024 ; if so, the details thereof?

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### **To Declare Agnikand Samark as State Monument**

103 **Sh. AMIT SIHAG (Dabwali):**

Will the Deputy Chief Minister be pleased to state the progress made by the Government on the proposal of making Agnikand Samark into a State Monument in Mandi Dabwali?

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### **Reasons of Shifting Psychiatrist**

104 **Sh. AMIT SIHAG (Dabwali):**

Will the Health Minister be pleased to state the reasons for which the psychiatrist has been shifted from Dabwali Civil Hospital even after assurance of permanent appointment by the Health Minister?

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### **Number of Closed Schools**

105 **Smt. GEETA BHUKKAL (Jhajjar):**

Will the School Education Minister be pleased to state:-

a) the number of many Government Schools closed by the Government since 2014;

b) the plan of the Government to cater/provide education in these villages/areas; and

c) the manner in which the assets of these school are being utilized by the Government/Panchayats?

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### **The Payment of Scholarship**

106 **Smt. GEETA BHUKKAL (Jhajjar):**

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that the payment of scholarship for SC/BC/EWS Students are not being paid regularly by the Government;
- b) the details of arrears under different schemes; and
- c) the reasons for non-payment of scholarship to SC/BC Students?

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#### **The Number of Sanctioned Post of PGT, TGT and JBT**

107 **Smt. GEETA BHUKKAL (Jhajjar):**

Will the School Education minister be pleased to state:-

- a) the number of sanctioned posts of PGT, TGT and JBT teachers in the State togetherwith the district wise details thereof;
- b) the number of PGT, TGT, and JBT presently working in schools of the State; and
- c) the cadre wise and category wise (General, OBC, SC, BC ESM also ) details of vacancies of teachers in schools of State?

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#### **To Start Construction Work of Kisan Bhawan**

108 **Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Agriculture & Farmers Welfare Minister be pleased to state :-

- a) the time by which the construction work of the proposed district office Bhawan (Kisan Bhawan) of Agriculture Department in Dadri is likely to be started;
- b) the details of the progress made by the Government in the process of the

construction of sub-division office of Agriculture Department on the sub-division head office, Badhra; and

c) whether there is any proposal under consideration of the Government to setup the block office of Agriculture Department in Block Jhojhu Kalan; if so, the time by which it is likely to be setup?

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### **Development Works under Gram Darshan Portal**

**109 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development & Panchayats Minister be pleased to state :-

a) the name of the development works for which the applications have been received through the Gram Darshan portal in Badhra Assembly Constituency togetherwith the village wise details thereof; and

b) the details of the action taken by the concerned department on the said applications?

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### **To Start Construction Work of Park**

**110 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Chief Minister be pleased to state the time by which the construction work of Ch. Devi Lal Park situated in Sector 9 of Dadri is likely to be started?

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### **To Extend Limits of Dadri MC**

**111 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Urban Local Bodies Minister be pleased to state :-

a) the time when the limits of Dadri Municipal Council area were earlier fixed; and

b) whether there is any proposal under consideration of the Government to extend the limits of the Dadri Municipal Council Area; if so, the time by which

the limits of Dadri Municipal Council area are likely to be extended?

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Chandigarh.  
The 26th February, 2024.

R.K. Nandal,  
Secretary.